



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.01.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 15.01.2025 at 02:00 PM will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 273 of 2019  (PH)	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
2.	Comp. App. (AT) No. 274 of 2019  (PH)	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
3.	Comp. App. (AT) No. 275 of 2019  (PH)	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
4.	Comp. App. (AT) No. 276 of 2019  (PH)	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
5.	Comp. App. (AT) No. 277 of 2019  (PH)	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)

6.	Comp. App. (AT) No. 278 of 2019  (PH)	Kanta Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
7.	Comp. App. (AT) No. 279 of 2019  (PH)	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
8.	Comp. App. (AT) No. 280 of 2019  (PH)	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
9.	Comp. App (AT) No. 336 of 2019 & I.A. No. 443 of 2021	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr.  <b>With</b>	Manoj Kumar	Atul Menon
10.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Sandeep Bisht	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
11.	Comp. App. (AT) No. 338 of 2019  (PH)	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Rohan Chawla	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
12.	Comp. App. (AT) No. 339 of 2019  (PH)	Rajesh Jain Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Shikhar Shrivastava	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
13.	Comp. App. (AT) No. 340 of 2019  (PH)	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Udit Gupta Eshna Kumar	Dhruv Rana Shaurya Mittal-R1 Gopal Singh-R2 Ashim Sood-R3
14.	Comp. App. (AT) No. 354 of 2019  (PH)	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	Manish Kaushik	Kamal Shankar Atul Menon Tanmay Sharma-R1 Vikrant N. Goyal-R3

By order of Hon'ble Chairperson  
-Sd/-  
Registrar